

Government of India
Ministry of Social Justice & Empowerment
Department of Empowerment of Persons with Disabilities
Lok Sabha

UNSTARRED QUESTION No. 2682

TO BE ANSWERED ON 19.12.2023

CITIZENS SUFFERING FROM INCURABLE DISEASES

2682. Shri Rajiv Pratap Rudy:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) whether the Government has conducted/undertaken any survey/investigation to find out the number of single women, helpless, divyang and blind people and citizens suffering from incurable diseases in the country during the last five years especially in State of Bihar;
- (b) if so, the details thereof, category and State-wise including State of Bihar and for district of Saran;
- (c) whether the Government proposes to improve the lives of the single women, helpless, Divyang and blind and citizens suffering from incurable diseases by formulating/implementing a new scheme for them; and
- (d) if so, the details thereof and the time by which the said scheme is likely to be formulated/implemented?

ANSWER

Minister of State for Social Justice & Empowerment

(SUSHRI PRATIMA BHOUMIK)

(a) No, Sir. However, as far as number of divyangjan is concerned, the Department relies on Census 2011 according to which there are 2,68,14,994 persons with disabilities (PwDs) in the country out of which 50,33,431 are persons with visual impairments. As per the said Census, the total number of PwDs in Bihar is 2331009 out of which 549080 are persons with visual impairments.

(b) As per Census 2011, the statement of details is placed as Annexure I.

(c) & (d) As regards persons with disabilities, the Central Government had enacted the Rights of Persons with Disabilities Act 2016 for empowerment of persons with disabilities. In pursuance of the said Act, there are various provisions available for welfare and improvement of lives of the persons with disabilities. Under these provisions, various schemes such as Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP Scheme), scholarship for education, skill development etc. are implemented. Section 34 of the Act provides for 4 % reservation in the government employment to the persons with benchmark disabilities. Statement

of details of funds released under National Action Plan, ADIP and Scholarship schemes for empowerment of persons with disabilities during last 5 years nationally is at Annexure II, III and IV, respectively.

Further, Section 32 of the Act provides 5% reservation in government or government aided higher educational institutions for persons with benchmark disabilities.

Under the Ministry of Health and Family Welfare, Blindness Control program is a scheme as under:-

1. National Trachoma Control Program -1963
2. National Program for Control of Blindness- 1976
3. National Program for Control of Blindness& Visual Impairment-2017

Further, the latest intervention in the program is Mission Mode Cataract Surgery Campaign (Netra Jyoti Abhiyan) from 2022-25. The national target of cataract surgeries for the FY 2022-23 was 75, 00,000. The achievement for the FY 2022-23 is 83,44,824.

Annexure I

Annexure-I referred to in reply of part(b) of the Lok Sabha Unstarred Question No.2682 for answer on 19.12.2023 regarding Citizens Suffering from Incurable Diseases

Census 2011- Data regarding persons with disabilities

S.No.	State/UT Name	Total number of PwDs	Total number of visually impaired persons
1	JAMMU & KASHMIR	361153	66448
2	HIMACHAL PRADESH	155316	26076
3	PUNJAB	654063	82199
4	CHANDIGARH	14796	1774
5	UTTARAKHAND	185272	29107
6	HARYANA	546374	82702
7	NCT OF DELHI	234882	30124
8	RAJASTHAN	1563694	314618
9	UTTAR PRADESH	4157514	763988
10	BIHAR	2331009	549080
11	SIKKIM	18187	2772
12	ARUNACHAL PRADESH	26734	5652
13	NAGALAND	29631	4150
14	MANIPUR	58547	19194
15	MIZORAM	15160	2035
16	TRIPURA	64346	10828
17	MEGHALAYA	44317	6980
18	ASSAM	480065	80553
19	WEST BENGAL	2017406	424473
20	JHARKHAND	769980	180721
21	ODISHA	1244402	263799
22	CHHATTISGARH	624937	111169

23	MADHYA PRADESH	1551931	270751
24	GUJARAT	1092302	214150
25	DAMAN & DIU	2196	382
26	DADRA & NAGAR HAVELI	3294	429
27	MAHARASHTRA	2963392	574052
28	ANDHRA PRADESH (undivided)	2266607	398144
29	KARNATAKA	1324205	264170
30	GOA	33012	4964
31	LAKSHADWEEP	1615	337
32	KERALA	761843	115513
33	TAMIL NADU	1179963	127405
34	PUDUCHERRY	30189	3608
35	ANDAMAN & NICOBAR ISLANDS	6660	1084
	Total	2,68,14,994	50,33,431

Bihar State

Type of Disability	Persons
In Seeing	549080
In Hearing	572163
In Speech	170845
In Movement	369577
Mental Retardation	89251
Mental Illness	37521
Any Other	431728
Multiple Disability	110844
Total	2331009

Annexure-II

Annexure-II referred to in reply of part(c) of the Lok Sabha Unstarred Question No.2682 for answer on 19.12.2023 regarding Citizens Suffering from Incurable Diseases.

Total

Funds released under National Action Plan (NAP) for skill training of PwDs during last five years			
Sl. No.	Year	Fund released (Rs. In crore)	No. of PwDs
1	2018-19	43.74	47286
2	2019-20	4.32	1434
3	2020-21	4.49	2918
4	2021-22	4.07	2911
5	2022-23	7.87	2019
	Total	64.49	56568

Bihar

Funds released under National Action Plan (NAP) for skill training of PwDs during last five years			
Sl. No.	Year	Fund released (Rs. In crore)	No. of PwDs
1	2018-19	0	0
2	2019-20	0	0
3	2020-21	0	0
4	2021-22	0	0
5	2022-23	0	0
	Total	0	0

Annexure-III referred to in reply of part(c) of the Lok Sabha Unstarred Question No.2682 for answer on 19.12.2023 regarding Citizens Suffering from Incurable Diseases.
State-wise details of camps conducted , funds utilized and number of beneficiaries covered under ADIP Scheme during the last 05 years and current year by various Implementing Agencies under ADIP Scheme (as on 30.11.2023)

		2018-19			2019-20			2020-21			2021-22			2022-23			2023-24		
S. No.	Name of the State / Uts	No. of Camps	Funds utilized (Rs.in Lakh)	No. of Beneficiaries	No. of Camps	Funds utilized (Rs.in Lakh)	No. of Beneficiaries	No. of Camps	Funds utilized (Rs.in Lakh)	No. of Beneficiaries	No. of Camps	Funds utilized (Rs.in Lakh)	No. of Beneficiaries	No. of Camps	Funds utilized (Rs.in Lakh)	No. of Beneficiaries	No. of Camps	Funds utilized (Rs.in Lakh)	No. of Beneficiaries
1	Andhra Pradesh	24	1030.66	11195	29	802.02	6331	27	1490.75	12099	58	1757.62	10755	32	921.18	8368	24	1068.81	10452
2	Bihar	27	829.93	13554	8	208.79	5420	62	667.39	10054	28	675.77	6308	62	1424.03	13488	57	2442.59	17653
3	Chhattisgarh	3	18.76	324	16	561.89	7409	13	400.80	5040	4	18.86	468	4	166.13	1550	1	18.95	151
4	Goa	2	51.05	838	1	2.48	76	3	173.03	2616	1	2.62	28	0	14.18	4	1	14.46	7
5	Gujarat	28	1074.74	16835	21	1215.03	24819	48	968.29	17975	86	890.45	13929	97	1363.56	22286	10	685.14	4770
6	Haryana	33	671.05	12519	31	1013.10	17617	10	306.79	2931	35	482.94	5743	38	810.97	6862	28	618.29	4059
7	Himachal Pradesh	21	78.57	2186	5	27.10	220	15	108.76	2824	13	79.91	1586	17	142.97	2036	14	86.65	1370
8	Jammu and Kashmir	21	247.35	4456	11	213.19	2307	33	212.6	3690	65	321.97	5331	25	568.4	7181	26	427.19	5521
9	Jharkhand	14	259.41	4882	2	102.86	216	16	162.19	2066	204	294.32	4399	39	877.74	13191	231	361.42	6550
10	Karnataka	62	687.48	9640	29	718.20	4997	22	481.01	2566	22	502.34	2922	34	1554.16	13637	37	535.04	5173
11	Kerala	82	410.40	5733	15	187.07	3833	68	300.27	3502	27	265.17	3126	41	327.93	3836	21	461	4575
12	Madhya Pradesh	84	1241.07	15317	152	948.41	17587	83	1696.51	29936	302	1723.27	24312	124	2375.07	26166	151	2071.92	16956
13	Maharashtra	127	2317.70	42305	145	2972.97	49762	122	2482.85	28272	38	2665.92	25139	78	3059.88	23118	36	1723.49	10720
14	Odisha	54	341.25	6374	147	723.18	9480	136	981.72	16544	82	982.74	11529	97	999.97	12625	38	339.89	3196
15	Punjab	29	1835.35	11685	101	914.25	18863	43	449.65	5089	141	1210.94	19009	80	1162.45	12437	28	807.51	3444
16	Rajasthan	41	1446.35	16874	43	1159.00	15343	49	607.96	11419	43	759.88	11273	82	1288.82	14465	12	555.81	1634
17	Tamil Nadu	72	708.02	16319	37	879.25	14557	58	557.09	8982	83	885.37	26118	34	874.32	10913	34	444.88	5809
18	Uttar Pradesh	175	3540.71	55460	185	5234.60	109239	236	3548.46	50015	211	3473.67	39396	157	6879.49	40111	119	5391.75	20998
19	Uttarakhand	68	150.32	4222	45	178.09	4299	73	262.22	5775	34	161.27	4724	37	357.29	4646	7	230.93	869
20	West Bengal	64	1321.46	21384	42	825.51	18047	46	713.05	14855	50	547.50	7507	88	2349.9	25174	12	381.03	3107
21	Andaman & Nicobar	5	33.61	948	1	6.21	114	1	5.33	166	1	14.05	146	1	6.63	153	0	0.05	1
22	Chandigarh	2	3.88	88	1	11.83	227	4	46.46	478	2	25.55	428	2	44.47	473	0	0	0
23	Dadra & Nagar Haveli	0	0	0	6	17.79	333	1	2.49	93	0	0	0	4	14.23	264	1	5	123
24	Daman & Diu	2	4.26	74	0	0	0	1	7.31	147	1	1.99	38	1	0.85	13	2	3.26	61
25	Delhi	24	607.66	6410	15	199.17	2991	8	187.36	958	23	263.28	1922	24	505.10	4008	7	247.75	970
26	Lakshadweep	1	4.89	101	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Puducherry	2	40.90	681	1	30.71	720	4	28.54	572	3	52.87	793	0	0	0	0	0	0
28	Arunachal Pradesh	3	46.76	881	2	17.49	309	6	32.63	366	9	20.8	300	0	0	0	0	0	0
29	Assam	10	84.20	1051	23	683.51	13000	59	303.53	13083	91	431.30	9180	55	914.51	12065	55	761.92	11962
30	Manipur	0	42.00	7	3	56.28	145	45	71.64	1586	16	73.10	1694	13	127.36	1050	2	10.03	209
31	Meghalaya	7	146.58	3192	1	4.32	46	2	7.56	201	11	34.64	307	21	113.31	1511	1	2.14	66
32	Mizoram	6	35.90	178	0	0	0	2	9.12	82	8	5.95	189	3	13.92	183	0	0	0
33	Nagaland	4	58.75	1258	2	23.52	255	2	17.8	412	2	45.33	487	4	22.03	318	1	1.86	31
34	Sikkim	2	19.09	377	1	51.32	321	2	12.84	169	0	0	0	6	18.27	293	0	0.05	18
35	Tripura	15	202.07	5134	6	62.91	350	35	80.41	2241	15	57.73	643	22	381.87	3416	3	43.53	170
37	Telangana	20	650.86	8383	29	519.53	2396	30	495.60	1945	53	802.66	3658	24	1465.49	4146	8	421.31	1195
38	Ladakh																5	22.50	355
Total		1134	20243.04	300865	1156	20571.58	351629	1365	17880.01	258749	1762	19531.78	243387	1346	31146.48	289987	972	20186.34	142175

Annexure-IV referred to in reply of part(c) of the Lok Sabha Unstarred Question No.2682 for answer on 19.12.2023 regarding Citizens Suffering from Incurable Diseases.

SCHOLARSHIP SCHEME												(Rs. In Crore)	
S.No.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24 (as on date)		Grand Total	
		Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount
1	ANDAMAN AND NICOBAR	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
2	ANDHRA PRADESH	628	5.24	201	2.42	1343	4.75	3070	6.26	338	1.03	5580	19.70
3	ARUNACHAL PRADESH	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
4	ASSAM	1089	2.15	19	0.75	783	2.02	71	0.67	256	0.65	2218	6.24
5	BIHAR	1771	6.56	902	3.68	2278	9.05	1257	5.43	957	6.70	7165	31.42
6	CHANDIGARH	17	0.40	1	0.08	34	0.03	90	0.19	6	0.01	148	0.72
7	CHHATTISGARH	344	0.68	7	0.13	1125	1.53	612	3.01	343	0.43	2431	5.77
8	DADRA & NAGAR HAVELI	8	0.01	1	0.00	15	0.01	28	0.03	1	0.00	53	0.05
9	DAMAN & DIU	0	0.00	0	0.00	0	0.00	1	0.00	2	0.00	3	0.00
10	DELHI	476	1.99	8	1.14	313	1.03	502	1.66	93	0.22	1392	6.04
11	GOA	11	0.02	6	0.04	26	0.06	25	0.04	14	0.02	82	0.16
12	GUJARAT	250	1.27	1379	3.24	1577	2.76	1240	2.56	633	1.30	5079	11.14
13	HARYANA	239	0.90	111	0.57	275	1.07	285	1.29	129	0.31	1039	4.13
14	HIMACHAL PRADESH	142	0.38	78	0.49	186	0.58	179	1.31	88	0.18	673	2.93
15	JAMMU AND KASHMIR	206	1.01	545	2.44	594	1.77	547	1.88	163	0.66	2055	7.75
16	JHARKHAND	286	1.20	99	0.79	145	0.99	762	8.32	271	2.56	1563	13.85
17	KARNATAKA	1100	5.05	1239	5.44	3331	16.93	3026	16.29	2810	17.08	11506	60.79
18	KERALA	3669	5.48	4192	4.10	5095	7.22	4932	7.62	2272	2.48	20160	26.90
19	LADAKH	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
20	LAKSHADWEEP	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
21	MADHYA PRADESH	5429	9.04	4003	4.60	5661	9.73	8765	18.03	7	0.47	23865	41.87
22	MAHARASHTRA	1082	4.04	459	2.49	1490	5.83	691	5.99	888	2.21	4610	20.56
23	MANIPUR	12	0.03	7	0.01	0	0.00	32	0.11	12	0.02	63	0.18
24	MEGHALAYA	0	0.00	0	0.00	6	0.06	5	0.01	19	0.04	30	0.10
25	MIZORAM	26	0.04	5	0.00	11	0.02	12	0.14	0	0.00	54	0.19
26	NAGALAND	0	0.00	45	0.05	6	0.01	2	0.00	4	0.00	57	0.06
27	ODISHA	3341	7.45	1495	3.01	2699	5.40	3168	6.11	581	1.40	11284	23.38
28	PUDUCHERRY	79	0.39	27	0.27	95	0.29	46	0.30	3	0.00	250	1.24
29	PUNJAB	444	1.23	1019	1.55	1393	2.12	1094	1.74	597	1.73	4547	8.37
30	RAJASTHAN	1567	3.95	76	1.43	1856	4.08	1084	3.54	892	2.03	5475	15.03
31	SIKKIM	7	0.05	3	0.00	3	0.00	1	0.00	0	0.00	14	0.06
32	TAMIL NADU	1181	4.42	2000	5.26	4384	9.15	6448	13.46	2613	4.48	16626	36.76
33	TELANGANA	328	1.84	95	6.05	1340	6.40	2936	8.86	572	1.39	5271	24.54
34	TRIPURA	159	0.36	66	0.10	186	1.19	245	0.48	224	1.17	880	3.29
35	UTTARAKHAND	391	1.48	142	0.46	259	0.96	229	1.05	0	0.00	1021	3.95
36	UTTAR PRADESH	18205	45.73	7177	36.76	5115	32.90	2318	24.33	2177	11.34	34992	151.05
37	WEST BENGAL	485	2.18	660	4.42	512	3.49	459	4.49	415	1.82	2531	16.40
TOTAL		42972	114.57	26067	91.77	42136	131.40	44162	145.20	17380	61.73	172717	544.66